

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 17/(MAH)/2005  
CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE PARTIES: Mr. Siddharth N. Shah  
V/s.  
M/s. Shri Shanti Textile Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Sidharth Shah.	Petitioner	Amhah.

Order

**C.P. No. 17/397-398/CLB/MAH/2005**

1. The Petitioner in Person is present. None appeared from the side of the Respondent.
2. The matter is pending since last Ten years therefore required to be decided at an early date.
3. By the order of the bench now this C.P. is listed for hearing on 11.11.2016
4. The Petitioner is directed to communicate this date of hearing to the other side.  
Registry shall also issue notice of hearing to the Respondent

Dated: 30.09.2016

**Sd/-**

Shri M.K. Shrawat  
Member (Judicial)